

Opening of New Companies

878. SHRI VIJAY N. PATIL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of licences granted for opening of new companies (State-wise), during 1977 to 1979;

(b) the number of licences granted to new applicants within six months, i.e. application received after 1977, and granted within six months; and

(c) the number of cases, pending for more than two years and which had originated before 1977?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) 2506 licences, i.e., certificates of incorporation were granted for the opening of new companies in 1977, 3290 licences in 1978 and 4499 in 1979 in the country as a whole. Statewise break up of these totals is given in the statement annexed.

(b) and (c). The requisite information is being collected and will be laid on the Table of the House.

Statement

Statewise break up of number of New Companies limited by shares registered during the calendar years 1977, 1978 and 1979

State/Union Territory	1977	1978	1979
Andhra Pradesh	129	144	203
Assam	31	24	24
Bihar	29	72	48
Gujarat	100	158	329
Haryana	15	18	30
Himachal Pradesh	5	10	8
J. & K.	7	10	6
Karnataka	167	171	251
Kerala	75	84	107
Madhya Pradesh	38	38	90
Maharashtra	622	811	1156
Nagaland	1	3	4
Orissa	32	47	53
Punjab	46	85	150
Rajasthan	44	76	115
Tamil Nadu	168	256	366
Uttar Pradesh	142	175	189
West Bengal	447	511	604
Chandigarh	24	15	45
Delhi	348	511	678

1	2	3	4
Goa, Daman & Diu	18	33	22
Manipur	2	—	2
Meghalaya	4	1	5
Pondicherry	6	11	8
Tripura	1	1	1
Andaman & Nicobar Islands	—	1	—
Dadar & Nagar Haveli	—	1	1
Arunachal Pradesh	5	2	1
Mizoram	—	1	—
TOTAL	2506	3290	4499

Thermal Power Station at Shahjahanpur, U.P.

879. SHRI JITENDRA PRASAD: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether a thermal power station is being set up at Shahjahanpur, U.P.; and

(b) if so, the details of the project?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) No feasibility report for setting up a thermal power station at Shahjahanpur, Uttar Pradesh has so far been received.

(b) Does not arise.

Posts reserved for S.C. and S.T. lying Vacant

880. SHRI LAKSHMAN MALLICK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of posts reserved for the Scheduled Castes/Scheduled Tribes in his Ministry which remained vacant on 1st February, 1980; and

(b) what are the reasons for not filling up of these posts and by when these vacancies are likely to be filled up?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) In the Ministry of Information and Broadcasting proper, the number of posts, which were reserved for Scheduled Castes and Scheduled Tribes candidates and had remained vacant as on 1-2-80 is 59, as per break-up below:

Scheduled Castes	26
Scheduled Tribes	33

(b) Except for one post in Group 'D' all the remaining 58 posts are in Group C (Non-gazetted posts). These 58 posts are all included in the organised services, namely the Central Secretariat Stenographer Service, Central Secretariat Clerical Service. The posts are to be filled up with the nominees of the Department of Personnel and Administrative Reforms and such nominees from that Department to whom the reserved vacancies stand reported already, are awaited.

In regard to the one Group 'D' reserved vacancy, there was no eligible person who could be appointed its